

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 07  
CP No. (IB)-102/7/JPR/2020  
Under Section 7 of IBC, 2016

**In the matter of:**

**Prayag Polymer Pvt. Ltd.**

...Financial Creditor

**Versus**

**M/s Prayag Polytech Pvt. Ltd.**

... Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Robin Singh, Adv.

For the Corporate Debtor : Virendra Ganda, Sr. Adv.

**ORDER**

Learned counsel appearing for the Respondent submits that the he has not received any copy of the CP. The Petitioner counsel is directed to supply a copy of the complete CP to the Respondent Corporate Debtor today itself via E-mail. The Respondent Corporate Debtor shall file its reply, if any, within three weeks after service on the other side and Petitioner shall file its rejoinder, if any, within two weeks thereafter. List the CP on 28.10.2021.

-Sd-  
(K.K. Vohra)  
Technical Member  
August 10, 2021

-Sd-  
(Ajay Kumar Vatsavayi)  
Judicial Member